

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD****LIST OF ORDERS PRONOUNCED ON 22.04.2026 (List-2)**

S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
-------	---------------	---------------	-------	-----------------	--------

**Author : Shri T.R. Senthil Kumar, JM****Co-author: Dr BRR Kumar, VP**

1	ITA No. 2021-Ahd-2025	M/s. Schaeffler India Ltd. (Formerly known INA Bearing India Pvt. Ltd.)	D	18-03-2026	Dismissed
2 & 3	ITA Nos. 280 & 300-Ahd-2022	Claris Limited (Altheon Enterprises Ltd.)	D	17-03-2026	Dismissed
4	ITA No. 2421-Ahd-2025	Sanskrit Tradecom Pvt. Ltd.	B	09-03-2026	Allowed
5	ITA no. 1546-Ahd-2025	Vijay Hathising Shah	C	05-03-2026	Dismissed
6	ITA No. 577-Ahd-2025	Shell International B.V.	D	17-03-2026	Partly Allowed for statistical purpose
7	ITA No. 982-Ahd-2024	Mahip Industries Ltd.	D	12-02-2026	Allowed for statistical purpose
8	ITA No. 1435-Ahd-2025	Prashantkumar Bhupatbhai Gajera	A	26-02-2026	Allowed

**Author : Shri Siddhartha Nautiyal, JM****Co-author: Smt. Annapurna Gupta, AM**

1	ITA No. 355/Ahd/2026 (A)	Vidhi Kalpesh Madlani	SMC	25.03.2026	Allowed for statistical purposes
2	ITA No. 670/Ahd/2026 (A)	Air Wind Green Energy Ltd.	A	07.04.2026	Allowed for statistical purposes
3	ITA No. 2086/Ahd/2025 (A)	The Vardhaman Nagrik Co. Op. Credit Society Ltd.	SMC	26.03.2026	Allowed
4	ITA No. 354/Ahd/2026 (A)	Nanditbhai Rajendrabhai Rajpura	SMC	25.03.2026	Allowed for statistical purposes
5	ITA No. 2243/Ahd/2025 (A)	Asandas & Sons Pvt. Ltd.	D	26.03.2026	Allowed
6	ITA No. 2667/Ahd/2025 (A)	Kiritkumar Ganpatsinh Parmar	D	08.04.2026	Allowed for statistical purposes
7	ITA No. 60/Ahd/2026 (A)	J R Construction Co.	D	09.04.2026	Allowed
8	ITA No. 2199/Ahd/2025 (D)	The General Co. Op. Bank Ltd.	D	25.03.2026	Dismissed

9	ITA No. 725/Ahd/2026 (A)	Vasudevsinh Velubhai Gohil	A	08.04.2026	Allowed for statistical purposes
10	ITA No. 2632/Ahd/2025 (A)	Deepa Kamal Kishore Sharma	SMC	23.03.2026	Allowed for statistical purposes
11	ITA No. 2065/Ahd/2025 (A)	Kiri Industries Ltd.	D	01.04.2026	Partly allowed
12	ITA No. 3/Ahd/2026 (D)	Nileshkumar Dhanjibhai Patel (L/h. of Dhanjibhai Maganbhai Patel)	B	20.04.2026	Dismissed
13	ITA No. 94/Ahd/2026 (A)	Gaurang Chimanbhai Kapadia	B	20.04.2026	Allowed for statistical purposes
14	ITA No. 2326/Ahd/2025 (A)	The Paroli Dudh Utpadak Sahakari Mandli	B	20.04.2026	Allowed

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलिय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद / AHMEDABAD